Constitution of Second Labour Commission

†347. SHRI RAJ MOHINDER SINGH: SHRI BALWANT SINGH RAMOOWALIA:

Will the Minister of LABOUR be pleased to state:

- (a) whether Government have recently declared the constitution of the Second Labour Commission:
- (b) if so, the date on which the final decision to set up the Second Labour Commission was taken earlier;
- (c) whether it is a fact that a time frame of two years have been fixed for the said Commission to submit its recommendations to Government; and
- (d) if so, whether it is also a fact that the decision to constitute a Commission and to receive its recommendations will take a long time; if so, the time it will take?

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LAL): (a) & (b) The decision to set up the Second National Commission on Labour was taken on 24.12.1998 and the resolution setting up the Commission has been issued on 15.10.99.

(c) & (d) The Commission is required to make its recommendations as soon as practicable but not later than 24 months from the date of publication of resolution in the Gazette of India.

Central Legislation for the Welfare of the Agricultural Labour

- 348. SHRI NAGENDRA NATH OJHA: Will the Minister of LABOUR be pleased to state:
- (a) whether it is a fact that a proposal to bring out a Central legislation for the welfare of the agricultural labour is long pending with the Union Government; and
 - (b) if so, what is its stage and what is Government's view on this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LAL): (a) and (b) A proposal for enacting a comprehensive law providing for regulation of employment and conditions of service of agricultural workers arid for establishing of a welfare fund for financing various welfare activities has been drawn up. Final decision on the proposal has not yet been taken and the same is under Government's consideration.

Jobs Seekers registered with Employment Exchanges

†349. SHRI BALWANT SINGH RAMOOWALIA: SHRI RAJ MOHINDER SINGH:

Will the Minister of LABOUR be pleased to state:

[†]Original notice of the Question wai received in Hindi.